

RESERVE BANK OF INDIA, ESTATE CELL, BELAPUR

PART 1

Commercial/ technical specification

**Wiring to the proposed IP based CCTV console Room at first floor of
Reserve Bank of India,
Office Building Belapur Navi Mumbai.**

COMMERCIAL CONDITION

1. Sealed tender are invited for the captioned work at RBI Belapur Navi Mumbai.
2. The tenders for above work is in two parts i.e. Part-I containing technical specifications, and the terms and conditions (rates & amounts shall not appear in this part) and Part-II containing only rates of items and amounts stated in figures and words shall be submitted, both in duplicate and in separate sealed covers addressed to Shri. Ajay Michayari , Chief General Manager, Reserve Bank of India, Estate Cell, CBD, Belapur, Navi Mumbai-400 614 so as to reach him not later than 14.00 hrs. on 21-04-2015 . Terms and conditions shall be submitted along with Part-I of the tender which will be opened on the same day at 15.00 hrs on 21.04.2015. All the envelopes shall be superscribed as Wiring to the proposed IP based CCTV console room at first floor of RBI Office Building Belapur Navi Mumbai.
3. Part I/Part II of the tender will be opened on the same day or subsequent date under intimation to all the tenderers.
4. The tenders shall be valid for a period of 45 days from the date of opening of Part-II & shall be extended by such period as may be mutually agreed to.
5. All corrections/alterations made, while filling the rates and amount should be authenticated by signature of authorized officials.
6. The tenderer should ensure that no damage is caused while carrying out the work and the damages, if any, happened should be rectified at his own cost and risk.
7. Tenderers must visit the site before quoting the rates to assess the works to be carried out.
8. Works shall be commenced immediately after the receipt of work order and completed within 30 days from the date of work order.
9. Entire work shall be guaranteed for a period of one year from the date of completion of the work.

10. Following terms of payment will be adhered to the full and final bill of the entire work shall be released on satisfactory completion of the work.

5% of the bill amount will be withheld by the Bank for a period of one year as security deposit and shall be released only after expiry of one year defect liability period. If the contractor fails to attend the defects reported to the firm during the DLP, the security deposit so paid would be forfeited by the Bank.

11. The Bank reserves the right to accept or reject any or all the tenders without assigning any reasons thereof.

12. The rate quoted shall be firm & shall not be subjected to variation in exchange rates, customs/excise duty or any other statutory duty or levies including local levies or variation in the labour rates etc. shall be for complete works. The rate shall be inclusive of all taxes, (including service tax) duties levies imposed or to be imposed by Central/State Government/any other local bodies, charge for consumable, labour, transport, insurance (for transit, storage, installation, testing and commissioning, workman compensation & third party liability etc.) till the work is finally handed over to the Bank in writing.

13. Liquidated damages shall be levied @ 0.25% of the total contract value per week for the delay subject to a maximum of 10% of the contract value.

14. Tenders will be opened in the presence of representatives of the tenderers, if available, during the time of opening of the Tender.

15. Approved make of materials only shall be used for the work.

16. The contractor should specify the make of item selected for the quote from the approved list of make.

17. The contractor should ensure uninterrupted water supply to the flats while execution of work.

Place
Date

Seal & Signature of Contractor

Approved make of Materials to be used for the work..

Please tick the make of item selected for the quote.

Approved make of materials.

- 1) PVC insulated FRLS wire: Policab or fiinolex with ISO mark.
- 2) PVC insulated armoured copper cable: Policab, finolex with ISO mark.
- 3) Metal Conduit : Bharath or Gupta with ISO mark.
- 4) Cable Gland : Comet or Siemens, GEM with ISO Mark.
- 5) Distribution Board : Legrand or L&T with ISO mark.
- 6) MCBs : Legrand or L&T with ISO mark
- 7) Digital Timer control : Proton or equivalent

Seal and signature of the contractor.

Place
Date.